NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)		
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/53/2017	
NAME OF THE PETITIONER(S)	: MEDICI HOLDINGS LTD	
NAME OF THE RESPONDENT(S)	: PHOTON INFOTECH PVT LTD	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1) Sandeen Kimer. For Pawan Shafalh	Court la R. la RE	47
K-MOORTBY.	counsel for RotoRS	\bigvee_{\sim}
3) Paritra Venkaliswaran Jor Raj Thabakh	Council for the Petitioner ORDER	Part

Counsels representing both the parties are present and submitted that the matter is subjudice before the Hon'ble NCLAT. They prayed for time. Time is enlarged at request. Put up on 12.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)
Member(Judicial)